## GOVERNMENT OF INDIA MINISTRY OF MINORITY AFFAIRS

### **LOK SABHA**

#### **UNSTARRED OUESTION NO. 930**

ANSWERED ON 08.02.2024

#### REPRESENTATION OF MINORITY COMMUNITIES IN CIVIL SERVICES

#### 930. SHRI ABHISHEK BANERJEE:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the details of the representation of minority communities in Group A civil services;
- (b) the details of number of individuals from minority communities in the faculty of Tier-1 educational institutions in the country, State-wise; and
- (c) the specific initiatives or programmes aimed at increasing the representation of minority communities in these sectors?

#### **ANSWER**

# THE MINISTER OF MINORITY AFFAIRS (SHRIMATI SMRITI ZUBIN IRANI)

- (a) & (b): No such data is being centrally maintained.
- (c): In order to increase the representation of minority communities in services, all Heads of Departments, Public Sector Enterprises, Public Sector Banks and financial institutions, quasi-government organizations, autonomous bodies etc. and all appointing authorities have been asked by Deptt. of Personnel & Training (DoPT) to scrupulously observe the following guidelines issued by DoPT vide OM no. 39016/7(s)/2006-Estt(B), dated 8.1.2007:
  - The composition of Selection Committees should be representative. It should be mandatory to have one member belonging to SC/ST and one member belonging to minority community in Selection Boards/Committees for making recruitment to 10 or more vacancies.
  - ii. Where the number of vacancies against which selection is to be made is less than 10, efforts should be made to have the Schedules Caste/Tribes officer and a minority community officer included in such Committees/Boards.
- iii. Wide publicity should be given to all appointments in Government, Public Sector Enterprises and Public Sector Banks and financial institutions. Advertisements should be issued in the languages spoken by large number of people of the State/UTs, apart from English and Hindi. Further, for Group C & D level posts, having only basic qualifying requirements, information about vacancies for recruitment should also be disseminated through schools and colleges in that area, in addition to normal channels.
- iv. Where there is concentration of minority community population in local areas, the vacancy circular in local language may be distributed in those areas by suitable arrangements.

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